

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-126-2020****Deelip Gangaram Sawant** **Petitioner.****V e r s u s****Vithal Bikaji Sawant & others** **Respondents.**

Adv. A. Naik for the Petitioner.
Respondent no.2 is present in person.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 24th August, 2020.****ORDER:**

On the last occasion the Court issued notice to the respondents. The petitioners' counsel is unaware whether it has been served. The second respondent is present in person. The Registry will verify about the other respondents and report.

2. Post the matter on 31/8/2020.

DAMA SESHADRI NAIDU, J.**AP/-**